

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/230/2016  
**NAME OF THE PETITIONER(S)** : Mrs. Ramalakshmi  
**NAME OF THE RESPONDENT(S)** : M/s Texline Fabrics India Private Limited & 3 others  
**UNDER SECTION** : 111

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>		

1. A.K. MYLSAMY  
~~R.M. VAISALA~~

COUNSEL FOR R<sub>1</sub> - R<sub>2</sub>

2. P.M. VAISALA

COUNSEL FOR R<sub>4</sub>

3. P.M. VAISALA  
JUDLIN JINU  
FOR SANKAR VARADARAJAN

COUNSEL FOR R<sub>3</sub>

4. R. Sivasubramanian Count 2 & 3

R. Sivasubramanian

**ORDER**

Counsels representing both the parties are present. An application for production of documents filed by the petitioner is pending for hearing. At request of counsel for respondents, time extended for hearing of the said application. Put up on **23.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)